

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:962  
ANSWERED ON:05.08.2011  
RELEASE OF FUND FOR NATIONAL HEALTH FUND  
Jakhar Shri Badri Ram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has received any request from Rajasthan for early release of a remaining sum of Rs. 2.12 crore from the National Health Fund; and

(b) if so, the time by which the said sum would be released?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. The Government of India had received a request from the State Government of Rajasthan for release of an amount of Rs. 211.78 lakhs under the State Illness Assistance Fund. In a recent communication, the State Government revised the outstanding balance as Rs. 260.42 lakhs against the figure of expenditure incurred under the scheme upto December, 2008.

The State Government was asked to fulfill the following conditions stipulated under the guidelines of the State Illness Assistance Fund:

- (i) Lists of beneficiaries alongwith the amount sanctioned, hospital and the illness for which the funds were sanctioned are to be published in a leading State level newspaper for public knowledge.
- (ii) The funds are to be kept in a separate bank account in the name of State Illness Assistance Fund/Society.
- (iii) Beneficiaries under the scheme are to be patients belonging to Below Poverty Line (BPL) category only.
- (iv) A copy of the audit report of the fund from Government of Rajasthan.

Release of further grants to the Government of Rajasthan will depend on fulfilment of the above conditions and submission of the information.